MR. SPEAKER : The result of the division is as follows :

*Ayes : 195; †Noes : 21

The motion was adopted.

MR. SPEAKER : The House will now take up the food debate; we have still about 30 to 40 minutes.

16.55 HRS.

[MR. DEPUTY-SPEAKER *in the Chair*]

MR. DEPUTY-SPEAKER : Order, order. We have a half-hour discussion at 5.30. So, we have just about 35 minutes.

The House will now take up further consideration of the Motion regarding Food Situation in the country.

16.55½ HRS.

MOTION *RE.* FOOD SITUATION IN THE COUNTRY—*Contd.*

SHRI CHARANJIT RAI (Dausa) : Sir, when I see this debate, I am reminded of many such debates held on the floor of this House. Millions of words have been spoken on the subject and yet we are nowhere near solving this problem. Government, on their part, have used many words, particularly to score verbal triumphs over the sceptics in this House and innocent millions in India. They do not realise that intellectual chauvinism does not butter any breads or cook any cakes. They should realise & confess that there has been an utter neglect of the food problem. They must realise that this has been going on for a long time and unless this is rectified, people will have no food to eat. This can only be remedied by looking at the hard facts and by working hard on the farms. not just talking and having debating points in the House. I warn the Food Minister and the Congress benches that if we do not satisfy the food requirements of the millions of people, Government will have no power; their power will be destroyed and I am afraid we might even destroy democracy. In that case, we will not be allowed to be here to have the luxury of scoring chief debating points. The long queues at ration shops, the reduction of the quota of rations, the sudden scarcity and disappearance of items of foodstuffs, the sky-rocketing prices, the looting of the grain shops and railway wagons, the *bandhs* and gheraos, the strikes, the look of despair in the eyes of young and old—all these speak more eloquently about the food situation in the country than any statement of the Food Minister.

16.57 HRS.

[SHRI C. K. BHATTACHARYYA *in the Chair*]

Let the treasury benches not assume an air of innocence and put the blame at the door of droughts. Droughts have been with us for centuries. Once in five years, we have a dry season; once in ten years, we have drought. This phenomenon has occurred and must recur. Therefore, the Government should not play this card too much and put the blame on nature for their own failure. India has been under Congress rule for the last 20 years. After partition, this problem of food shortage came to the focus. The first plan was rightly oriented towards agricultural production. The agriculture production index which stood at 95 in 1950-51 was increased to 115 in five years. The keynote of this policy was to have stress on agriculture and not on heavy industry. But in the second plan, the stress was shifted from agriculture to heavy industry. Then the rot occurred and after a few intervals and breaks, this rot has carried on. The Prime Minister has recently done some heart-searching and she has promised or given a hope to the hungry millions who want food today and now the hope of self-sufficiency in 1970-71. That clearly shows that till that time we are going to be short of food and it will have to be made up by food imports. It is a pity that our late Prime Minister, the late father of the present Prime Minister, did not give due importance to agriculture. If he had done that we would have been exporting food by now and our economy would have been on an even level without the last year's sorrow. But let it go like that. The country knows what the Congress is a dying horse. One should not kick it too much. I would just ask a question from the Food Minister. I want to know whether they have learned any lessons from the past, whether they have sized up the problem or they still wish to be

---

*Ayes : The name of one Member could not be recorded.

†Noes : The name of one Member could not be recorded.

content with the chorus of "bumper crop" or a feeling of complacency that everything is going to be all-right and we are going to get through somehow. Sir, I make bold to affirm that Government has not sized up the food problem.

17 HRS.

SHRI ISHAQ SAMBHALI (Amroha): Sir, there is no quorum.

MR. CHAIRMAN: The hon. Member may resume his seat. The Bell is being rung.

Now there is quorum. The hon. Member may continue his speech.

SHRI CHARANJIT RAI: Sir, leaving aside the Government benches, on a food discussion like this, which is very important to the nation, we do not have a quorum in the House. This is the interest we all take in the food situation of the country !

I was saying that the Government has not sized up the problem at all. What we hear now is an estimate of the current crop production, that it is supposed to be, according to some, 90 million tons, according to some others 95 million tons and some people even put it as 100 million tons. This talk of 100 million tons has ushered a loose talk on the part of Government spokesmen that we have crossed the difficulty, we have achieved a breakthrough and we have now come very near a situation where the food problem will be ended and we will have plenty of food. I would submit that this is ostrich-like, putting one's head in the sand. For argument sake let us take the production at 100 million tons. I say that 100 millon tons is not enough to feed a population of 510 million. We will be needing more when we consider the fact that about ten per cent of the foodstuff is destroyed by diseases. About one million tons is lost in transit. The Government would need about 7 million tons to create a buffer stock. In other words, these factors would make the gap between supply and demand a yawning one rather than fulfilling the hope of feeding the population. This is the position as it obtains today.

Let us have a peep at 1970-71 when, as our Prime Minister has stated, we will be self-sufficient. By 1970-71 our population will go up by 4 crores. Taking into consideration the fact of our traditional habit of storing for four months, we will need a production of 138 million tons. I would like to ask the hon. Food Minister how on earth are they going to produce 138 million tons by that time. Our rate of increase of production has so far been 2.5 per cent. In order to achieve a target of 138 million tons, we will need a rate of growth of about 14 per cent. Would the Minister kindly tell the House how would they reach this production and how do they estimate that the country would be self-sufficient by the year 1970-71?

The nation has ot live even beyond that. The United States Science Advisory Committee in a report about the world food situation has stated that India would require 187 million tons of foodgrains to feed 850 million people in about 19 years time, that is, by 1986. There is also a hint in the report that India will not be able to produce her requirement by that time. There will be a shortage of 42 millions and we will have to import this food at a cost of Rs. 2,200 crores. Will the Food Minister tell this House how much truth there is in this what prognosise and what steps do they intend to take in order to meet this dark foreboding?

In my opinion, the most important requirement today is intensive cultivation. Wherever we grow one or two crops we should grow up to four crops, if possible and this can be done. This is not impossible at all. This is not wishful thinking. The Japanese have done it in their own country. They have also shown it to us here in our own country. By intensive cultivation, by the application of science and technology, they are giving us this example, and by precept, and by working here. Nearer home, recently, the Convention of Progressive Farmers in Delhi declared before the Prime Minister and the Food Minister that the country can be self-sufficient in one year, the key-note of which was better seeds, intensive cultivation, more irrigation and such like inputs.

SHRI RANGA (Srikakulam): More credit.

SHRI CHARANJIT RAI: Of course, Taking about seeds, the hybrids and new strains of wheat, jowar, maize and the new varieties of groundnut, linseed and mustard have really revolutionised agricultural opera-

tions. The Research Institute at Ludhiana by their research enabled farmers and cultivators to increase their production by 70 to 80 per cent and the administrators of agriculture call these new hybrids as their lethal ammunition. The cultivators are vying with each other to learn the intricacies of multiple crops. These lessons are to be learnt all over India so that by the use of these seeds more and more production can be done.

Regarding water, India has about 45 inches of rainfall, average. Most of the water goes in the layers of the soil and this makes it a very fine reservoir of water. What is required is that this prison of water should be utilised to the maximum and for this throughout the face of India tubewells have to be dug. Here we must follow the example of Bihar where in two years of drought many more tubewells were sunk than in all the three Plans put together.

Then I come to the irrigation system. We have no doubt made some progress in the last two decades in irrigation, yet we have a long way to go. Out of 328 million acres of cultivable land, only 60 million acres is under irrigation. That is just about a percentage of 19. In this respect we have got to bridge the gap by a network of irrigation projects, both minor and major, throughout India. But what happens ? We have heard on the floor of this House the Minister of Irrigation and Power complaining all the time about funds. It just shows that our priorities have to be reshaped again drastically. For the sake of food production we have got to provide more funds for irrigation.

Talking of priorities, even the matter of legislation on food, has a back seat so far. The Crop Insurance Bill has not come before the House.

MR. CHAIRMAN : The hon. Member might conclude now.

SHRI CHARANJIT RAI : Another important factor I will just mention is fertilisers. The utility of fertilisers has been very patent for a long time but the urgency is recognised only now. I would like to tell the House that India is probably one of the lowest fertiliser consuming countries in the world. I will not compare the consumption of fertilisers in India with that of advanced Western countries or Japan but I would like to say that our consumption per thousand hectares is one-fortieth of that of UAR. The consumption of fertilisers in UAR is 40 times that of India and of Ceylon twenty times that of India. These are also underdeveloped countries of the world. As far as our production is concerned, the target is 20 million tonnes.

The problem before us is very grave. I would request the Government and the Food Minister and this House to treat this problem with the great seriousness which it deserves. The Government must evolve a national food plan because in the matter of food there is no question of party ideologies, party discussions or party differences. Everybody wants food, no matter which party he belongs to and it is the responsibility of Government to see that food is provided. In this House I would say that all of us, we sitting in the Opposition also, should break the party barriers for this problem. It is our responsibility to see that the policy evolved is one which can provide food to the nation. If we do not do that, as I said earlier, if the people remain hungry; we might lose democracy. So, I would request the Food Minister kindly to evolve a realistic, proper, pragmatic, food policy beyond ideological feelings and thoughts, and think of practical things how we can produce food. If we do not do that, again I warn that we might lose democracy itself.

श्री देवराव पाटिल (यवतमाल) : सभापति महोदय, देश की खाद्य स्थिति में सुधार करने के लिए इस वर्ष भारत की केन्द्रीय सरकार ने जो प्रयत्न किए उन के उन प्रयत्नों की मैं सराहना करता हूं और देश के किसानों को धन्यवाद देना चाहता हूं। इस देश को अनाज के मामले में 1970-71 तक आत्मनिर्भर बनाने का हम ने निश्चय किया है और आत्मनिर्भरता के लिए 12 करोड़ टन अनाज वार्षिक पैदा करने का लक्ष्य रखा है। और अगले चार वर्षों में उस को पूरा करना है। इस वर्ष अच्छी उपज आ जायगी ऐसा लक्ष्य था। लेकिन सभापति महोदय, सर्दी की वर्षा आशा के अनुरूप न होने से पहले अनुमान के अनुरूप बहुत अच्छी फसल न हो सकेगी। अधिक उत्पादन के पूर्व-अनुमान जो किए गये थे उस को

[श्री देवराव पाटिल]

आधार बना कर अब प्रोक्योरमेंट की योजना तैयार नहीं हो सकती । महाराष्ट्र जहां से मैं आया हूं उस महाराष्ट्र में अनाज की काफी पैदावार होगी ऐसा खयाल था लेकिन एक वर्षा न होने से वहां भी अनाज का उत्पादन कम होगा और कई ऐसे डिस्ट्रिक्ट्स व विलेजेज हैं कि जहां आज अनाज की बहुत कमी है । इसलिए प्रोक्योरमेंट का जो लक्ष्य रखा था वह पूरा नहीं होगा । और इसलिए यह खयाल है कि महाराष्ट्र राज्य को अनाज के बारे में सप्लाई करने का जो लक्ष्य था वह बढ़ाना पड़ेगा । बहुत से प्रयत्न अनाज में आत्म-निर्भरता के लिए हो रहे हैं । उस में अधिक उत्पादन आप को करना पड़ेगा और उसके लिए सुधरे हुए बीज, कृषि—मशीनें, उर्वरक, सिंचाई, कृषि के लिए ऋण देना और भूमि सुधार आदि ऐसे कई उपाय कहे गए ।

मैं सिर्फ उस में सब से महत्वपूर्ण उपाय के बारे में आप का ध्यान आकर्षित करना चाहता हूं और वह है मूल्य नीति । अनाज के बारे में जो मूल्य नीति है वह कैसी हो ? मैं बराबर यह देखता हूं कि अनाज के बारे में कोई मूल्य नीति नहीं है और जो है वह नीति कन्ज्यूमर जिस को कहते हैं उसके हित की है, किसान के हित की नहीं है । इस पार्लियामेंट में श्री राम सेवक यादव और कई ऐसे अपने उधर के सदस्यों ने एक रेजोल्यूशन रखा था और उसमें सरकार से मांग की गई थी कि अनाज की जो पैदावार है उस का मूल्य लाभकारक हो । लाभकारक ही नहीं बल्कि उस को उत्साह-दायक भी हो । इस तरह से एक रेजोल्यूशन भी यहां से पास हुआ । गवर्नमेंट ने उसे मान लिया । अनाज का उत्पादन बढ़ाने के लिए उत्पादन मूल्य निश्चित करना चाहिए । किसान को जब अपने परिश्रम का उचित मूल्य मिलेगा तभी वह उत्पादन बढ़ाने की ओर अग्रसर होगा । भाव निर्धारण करते समय उन सभी बातों का ध्यान रखा जाना चाहिए जो खाद्य सामग्री के मूल्य-ढांचे के अनुरूप हों । इस तरह से उनमें डाइरेक्शन भी दिए गए थे । लेकिन खेद के साथ कहना पड़ता है कि उस पर कोई अमल नहीं हुआ । एक प्राइस कमीशन उस पर नियुक्त हुआ और लेकिन प्राइस कमीशन ने जो काम किया वह काम देख कर हमें बहुत दर्द होता है । यह कहा जाता है कि जो प्रिंसिपल्स रखे थे :

"In fixing prices, the cost of production must be considered and, in fact, it should be the basis for price fixation."

यह हमारे सदन की राय थी । कृषि की मूल्य नीति अगर किसी पर आधारित हो तो कास्ट आफ प्रोडक्शन पर आधारित होनी चाहिए । और कोई भी मूल्य नीति तय होती है तो कास्ट आफ प्रोडक्शन खयाल में लिया जाता है लेकिन कृषि के बारे में यह होता नहीं है । दो साल में कृषि के लिये जो अनाज के मूल्य निर्धारित किये गये, सभापति महोदय, यदि देखा जाय तो उस में कोई नीति नहीं रखी गई है । इन दो-तीन सालों में मार्केट में जो माल आता है, उन के आधार पर मूल्य निर्धारित करते हैं । इस रिपोर्ट में दिया गया है : पेज 7—

"On recommendation of the Agricultural Prices Commission, the Government of India announced for 1967 season continuation of the same minimum support prices of paddy, wheat, bajra, jowar, maize, gram and sugar cane which had been announced for the year 1965-66 However, for 1967-68 season, the minimum prices of these grains have been raised."

सभापति महोदय, 1965–66 में जो भाव निर्धारित किये गये थे, वही भाव इन्होंने 1966–67 में किये हैं । मैं गवर्नमेंट से पूछना चाहता हूं कि क्या इस बीच में कोई प्राइस नहीं बढ़ी है । मेरे पास ऐसे उदाहरण हैं कि 30 प्रतिशत तक हर एक चीज की कोस्ट बढ़ गई है, लेकिन किसान को वही पुरानी प्राइस दी गई है ।

यह एग्रीकल्चर प्राइस कमीशन, जिस की सलाह से प्राइस फिक्स होती है, अगर म उसकी किताब को देहात में ले जाकर किसानों को दिखाऊं, तो वे उस किताब को जला देंगे—

ऐसी रिकमेन्डेशन्ज उस किताब की हैं। चालू वर्ष के लिये यह कमीशन कहता है कि पिछले साल में जो भाव था, उस से कम भाव किसान को देना चाहिये । हर चीज का भाव बढ़ गया है, कई गुना बढ़ गया है, लेकिन किसान का जो अनाज है, उस के लिये किसान को जो मूल्य देना है—वह कमीशन कहता है कि पिछले साल से कम भाव देना चाहिये । गवर्नमेंट भी रिपोर्ट में इसके बारे में कहती है :– पेज 4—

"The Agricultural Prices Commission has recommended prices which were lower than the last year's level in the case of grains. As pointed out by the Agricultural Prices Commission in a year of good production should be lower than a year of drought. Government recognizing the need to give such incentive as possible to the producer had decided that the prices for the current year should not be below last year's level.

यानी पिछले साल में जो लेवल था, उस के नीचे भाव होना चाहिये । यह ठीक है कि वहां पर जो किसानों के हितचिन्तक थे, उन्होंने उस पर विचार किया और सोचा कि यह ठीक नहीं होगा, इस से किसान को ठीक प्राइस नहीं मिलेगी और उन्होंने कहा कि नहीं, यह ठीक नहीं होगा, हम को भाव बढ़ाना होगा । अब बढ़ाने के बाद जो मूल्य दिया गया, वह क्या दिया गया ?

MR. CHAIRMAN : The hon'ble Member must conclude by 5.30.

SHRI DEORAO PATIL : I have given my motion, my substitute motion. Therefore, you should give me some more time.

मैं पांच मिनट में तो कुछ नहीं कह सकता हूं। मैं किसान हूं और यह किसानों की समस्या है, अगर इस पर नहीं बोलूंगा तो किस चीज पर बोलूंगा ।

सभापति महोदय : तमाम पार्टियों के सदस्यों को जैसे टाइम दिया गया है, वैसे आपको मिलेगा ।

श्री देवराव पाटिल : मैं यह कहना चाहता हूं कि इस वक्त जो भाव तय किये गये हैं; देखा जाय तो वे भाव किसानों के लिये लाभदायक नहीं हैं ।

दूसरी बात मैं यह कहना चाहता हूं कि यहां पर फूड के बारे में कोई नेशनल पालिसी नहीं है । हर स्टेट के लिये अलग-अलग पालिसी है, कहीं पर ओपन मार्केट से लिया जाता है, कहीं पर प्राक्योरमेंट पर्चेज है, कहीं पर कम्पलसरी प्रोक्योरमेंट पर्चेज है, कहीं पर मोनोपोली प्राक्योरमेंट पर्चेज है—

(purchase to be made in open market)

यह गुजरात के बारे में लिखा है । हर जगह के लिये अलग-अलग प्रोक्योरमेंट प्राइस रखी है । तो गवर्नमेंट जो प्रोक्योरमेंट का काम कर रही है, उस में कोई नेशनल पालिसी नहीं है और इस तरह से मिनिमम प्राइस, कम्पलसरी प्राइस, मोनोपोली प्राइस, सपोर्ट प्राइस—इन में कोई विशेष फर्क नहीं है—सब एक तरह की हैं । एक दो रुपये का यदि फर्क है तो वह कोई विशेष फर्क नहीं है, जहां पर ओपन मार्केट से माल लेते हैं, वहां भी फर्क नहीं है और जहां मिनिमम प्राइस पर लेते हैं, वहां भी कोई फर्क नहीं है । इन सब कामों में एडवाइस करने वाला जो है—वह है हमारा प्लानिंग कमीशन । सभापति महोदय, प्लानिंग कमीशन ने हमारे अनाज के बारे में देश का बहुत नुक्सान किया है । यह सब जिम्मेदारी प्लानिंग कमीशन की ही है । उन्होंने हर इंडस्ट्री को इंडस्ट्री के रूप में माना है, लेकिन एग्रीकल्चर को उन्होंने इंडस्ट्री नहीं माना है—यह उनका बहुत गलत खयाल है ।

हमारी डिस्ट्रीब्यूशन की पालिसी भी बहुत खराब है । आप मूल्य निर्धारित करते समय दो मुद्दों का खयाल करते हैं—एक तो यह कि किसान को लाभदायक मूल्य मिलना चाहिये, दूसरे यह खयाल करते हैं कि कन्ज्यूमर्स को ज्यादा मूल्य न देना पड़े—इसी वजह से आपकी पालिसी सक्सेसफुल नहीं होती है । आपने चीप ग्रेन शाप्स की पालिसी रखी है, कि लोगों को सस्ते दाम पर अनाज मिले, लेकिन किसानों का आपने ध्यान नहीं रखा, मैं आपसे

[श्री देवराव पाटिल]

निवेदन करना चाहता हूं कि जब तक आपकी चीप ग्रेन शाप्स की पालिसी रहेगी, तब तक देश अनाज के बारे में निर्भर नहीं हो सकेगा। आपका डिस्ट्रीब्यूशन ठीक नहीं है—किसको सस्ते मूल्य पर देना चाहिये और किस को ज्यादा मूल्य पर देना चाहिये—आपकी यह नीति ठीक नहीं है। चीप ग्रेन का माल कौन लेते हैं, अमीर लोग भी लेते हैं। कहा यह जाता है कि यह गरीबों के लिये है, लेकिन जो इन्कमटैक्स देता है, जिसकी मासिक आमदनी पांच हजार रुपये है, वह भी चीप ग्रेन शाप से लेता है और जिसकी आमदनी दो रुपये रोज है, वह भी चीप ग्रेन शाप से लेता है, दोनों को एक ही दाम पर ग्रेन मिलता है——मैं समझता हूं कि इस पालिसी में परिवर्तन करने की जरूरत है।

इसलिये मेरा सुझाव है कि किसान को ज्यादा से ज्यादा मूल्य देना चाहिये और जो गरीब लोग हैं, उन को रेट्स को सब्सीडाइज कर के सस्ते मूल्य पर बेचना चाहिये—जब तक यह पालिसी सरकार स्वीकार नहीं करेगी, तब तक यह सवाल हल नहीं होगा। इसलिये आपको अपनी प्रोक्योरमेंट पालिसी और डिस्ट्रीब्यूशन पालिसी में परिवर्तन करना होगा। आज डिस्ट्रीब्यूशन का जो सवाल है, कन्ट्रोल का जो सवाल है—वह किस के लिये है? आज शहरों में रहने वाली 30 प्रतिशत जनता के लिये आपने उसको लागू कर रखा है, उन को आज कम दाम पर माल दिया जाता है। सब बड़े-बड़े शहरों में आप ने स्टेचूटरी राशनिंग लागू किया हुआ है, इसलिये कि वहां पर संगठित मजदूर हैं और पढ़े-लिखे लोग रहते हैं, वे वहां कोई आन्दोलन न करें इसलिये वहां पर स्टेचूटरी राशनिंग लागू किया है, लेकिन देहातों में जहां गरीब लोग रहते हैं, देश के 70 प्रतिशत लोग रहते हैं, वहां पर फिक्स्ड रेट से माल भेजने की व्यवस्था नहीं है। इस लिये मैं कहना चाहता हूं कि आपको किसानों को अच्छा मूल्य देना पड़ेगा और जो गरीब लोग हैं, उन के लिये सरकार कुछ पैसा देकर चीप ग्रेन शाप्स से उन को अनाज दे, जब तक आप की इस प्रकार की पालिसी तय नहीं होगी, तब तक इस में कोई सुधार नहीं होगा।

मैं जानता हूं कि अभी आधा घण्टे की बहस होनी है, इस लिये मैं दो-चार प्वाइन्ट्स जल्दी से मैथेड-आफ-परचेज के बारे में, डिस्ट्रीब्यूशन के बारे में और कहना चाहता हूं।

जो कृषि की योजना है उस योजना का लाभ बड़े किसानों को मिलता है उस का लाभ छोटे किसानों को नहीं मिलता है इसलिए उस में परिवर्तन होना चाहिये। क्षेत्रीय विकास योजना को लागू करने से उसका लाभ छोटे काश्तकारों को मिल सकेगा। चूंकि ड्राई-ऐरिया बहुत है इसलिए वहां के लोगों को भी इस योजना का लाभ मिल सकेगा।

दूसरी चीज मैं खास तौर पर यह कहना चाहता हूं कि जो खेतिहर मजदूर हैं उन को न्यूनतम वेतन और उचित पारिश्रमिक मिलना चाहिए।

सभापति महोदय : साढ़े पांच बज चुके हैं हाफ ऐन आवर लेना है अब तो माननीय सदस्य समाप्त ही कर दें।

श्री देवराव पाटिल : बस आखिरी बात कह कर मैं समाप्त करूंगा। छोटी सिंचाई के कार्य के लिए प्लानिंग कमीशन ने 25 करोड़ रुपये का प्राविजन किया है जोकि बहुत ही अपर्याप्त है। सरकार को इस कार्यक्रम को प्राथमिकता देनी चाहिए। इस बारे में नेशनल डेवेलपमेंट कौंसिल ने भी कई दफे कहा हुआ है कि इस छोटी सिंचाई योजना की तरफ गौर किया जाना चाहिए और पार्लियामेंट में भी इस बारे में जोर दिया गया है। मैं चाहूंगा कि इस ओर सरकार अधिक ध्यान दे और अधिक धनराशि का प्राविजन करे।

यह रिसर्च ऐंड एजूकेशन का जो डिपार्टमेंट है वह कृषि की उपज में बहुत महत्व का स्थान रखता है लेकिन वहां के जो कर्मचारी लोग हैं उन की तनख्वाह दूसरे लोगों की तुलना में

बहुत कम है इसलिए वह लगन से काम नहीं करते हैं। मैं चाहूंगा कि उस बारे में सरकार ध्यान दे।

चूंकि सभापति महोदय, आप बारबार घंटी बजा रहे हैं और आग्रह कर रहे हैं, इसलिए में और अधिक न कहते हुए अपनी बात समाप्त करता हूं और आप को धन्यवाद देता हूं कि आप ने मुझे बोलने का समय दिया।

MR. CHAIRMAN : Shri Ram Charan.

श्री राम चरण (खुर्जा) : सभापति महोदय,...

MR. CHAIRMAN : He might resume his speech tomorrow. We have a half an hour discussion now. Shri Bhogendra Jha.

AN HON. MEMBER : He is absent.

MR. CHAIRMAN : He is absent.

SHRI NARENDRA SINGH MAHIDA (Anand): In that case, may I request that we continue the debate on the food situation ?

MR. CHAIRMAN : We will adjourn......

SHRI NARENDRA SINGH MAHIDA: Why ?

MR. CHAIRMAN : The Member who has given notice of the half an hour discussion is absent and there is nothing on the agenda.

The House stands adjourned till 11 A.M. tomorrow.

17.32 HRS.

The Lok Sabha then adjourned till eleven of the clock on Tuesday, December 5, 1967/Agrahayana 14, 1889 (Saka).

L90LSS/67—1010—24-2-68—GIPF.